of Bihar, Rajasthan, Tamil Nadu and Uttar Pradesh (225 villages each) and Assam (100 villages) was approved in March, 2010.

(c) and (d) The Pilot Scheme aims to develop these 1000 villages into model villages in a time span of three years. So far, full admissible, Central assistance under the scheme has been released to States of Assam, Bihar and Rajasthan. Partial assistance has been released to Tamil Nadu.

Assistance to disabled under ADIP scheme

- 2047. SHRIMATI NAZNIN FARUQUE: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the objective of assistance to disabled persons for purchase/fitting of aids and appliances (ADIP) scheme;
 - (b) the details of steps taken to achieve the said objective;
- (c) the details of camps organized to generate awareness among the disabled persons for using artificial limbs and appliances during the last three years, States/UT-wise and the number of disabled persons participated in those camps; and
 - (d) the details of artificial limbs and appliances distributed to the disabled persons?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The main objective of the Scheme is to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.

(b) Grant in aid is released to the Implementing agencies for holding camps as well as Headquarter/Centre based activities for distribution of aids and appliances. The amount released under ADIP Scheme for the last three years was as follows:-

Year	Amount released (Rs. in crores)
2007-08	49.08
2008-09	60.22
2009-10	67.35

(c) and (d) Composite Camps are organized under the Scheme for distribution as well as awareness generation. The details of camps and artificial limbs and appliances distributed during the last three years being collected from the Implementing Agencies and will be laid on the table of the House.

Manual sacavengers in country

2048. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has made any serious effort in finding out the actual number of manual scavengers in the country; and
- (b) when the growth of conversion of dry latrine does not commensurate with the growth of massive population and snail growth of construction of housing, on what basis Government has estimated/assessed the figure of 1.17 lakh manual scavengers?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) States have carried out surveys for identification of manual scavengers and their dependents for their rehabilitation under the Self Employment Scheme for rehabilitation of Manual Scavengers (SRMS). 18 States/UTs had identified approximately 1.18 lakh manual scavengers and their dependents.

Under the Integrated Low Cost Sanitation Scheme (ILCS) of the Ministry of Housing and Urban Poverty Alleviation, dry latrines are converted into twin pit pour flush latrines for liberating manual scavengers from the practice of carrying night soil. Only Bihar, Uttar Pradesh and Uttarakhand have reported existence of dry latrines in their States. Funds have been released by the Ministry of Housing and Urban Poverty Alleviation to Uttar Pradesh and Uttarakhand for conversion of all the identified dry latrines. The State of Bihar has been pursued to avail Central assistance under the Scheme. ILCS aims at conversion of all dry latrine by December, 2010.